

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1089
ANSWERED ON:30.11.2005
ADMINISTRATIVE REFORMS
Khan Shri Sunil

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

to the reply given to Unstarred Question No. 426 on March, 2005 and state:

- (a) whether the recommendations of Core Group of Administrative Reforms have to wait till the recommendations of Administrative Reform Commission become available;
- (b) if so, the reasons for delay in the submission of the report by ARC; and
- (c) the time by which the recommendations of ARC are likely to become available?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a): No Sir.

(b) & (c): The second ARC which was constituted on 31.8.2005, is required to submit its Report(s) within one year of its constitution.